

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Tuesday the 12<sup>th</sup> day of September 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No.25/2022 IA No. 256, 257 & 258/2022	Ravindranath GE Medical Associates Vs Dr. Ravindranath Kancherla & 13 Ors.  <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar- R1
2	Comp App (AT) (CH) No.26/2022 IA No. 259, 260 & 261/2022	Gleneagles Development Pte Ltd. Vs Dr. Ravindranath Kancherla & 13 Ors	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar- R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No.297/2023 For Exemption IA No. 901/2023 For Stay IA No. 902/2023	The Central Board of Trustees Vs The Liquidator, Sri Bhuvan Madan M/s. Sathavahana Ispath Ltd.	Mr. SN Ravichandran	
4	Comp App (AT) (CH) (Ins) No. 298/2023 For Exemption IA No. 904/2023 Leave to file IA No. 905/2023 For Stay IA No. 906/2023 Delay in refiling IA No. 907/2023	Eastern Power Distribution Company of Andhra Pradesh Limited Vs Laxme Saai Steel Pvt. Ltd.	Mr. Rakesh K Sharma	

Adjourned Admission

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 268/2023 For Exemption IA No. 834/2023	Maulik Kiritbhai Shah Proprietor of MK Enterprises Vs United Telecom Ltd.	M/s Lawfic Mr. MS Vishnu Sankar	
6	Comp App (AT) (CH) (Ins) No. 295/2023 For Condone Delay IA No. 911/2023 Delay in refiling IA No. 896/2023 For Stay IA No. 910/2023	M/s. Amrex Marketing Pvt. Ltd. Vs Mudappalur Varieth Gangadharan & Anr	Ms. Niharika Ahluwalia	
7	Comp App (AT) (CH) (Ins) No. 296/2023 For Condone Delay IA No. 899/2023 To Dispense with IA No. 900/2023 Leave to file IA No. 898/2023	Commercial Taxes Dept. (The State of Telangana) Vs Jeevan Polymers Private Limited	Mr. Raja Shekar Rao Salvaji	

For Directions/Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 222/2021 (CA (AT) (Ins) No. 163/2020	Srei Infrastructure Finance Limited Vs Suhani Trading & Investment Consultants Pvt. Ltd.	Mr. Arijit Mazumdar	
9	TA (AT) No. 223/2021 (CA (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt. Ltd. Vs Rockline Entertainment Pvt. Ltd.	M/s Poovayya & Co	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	TA (AT) No. 94/2021 (CA (AT) No. 363/2019) For Injunction IA No. 517/2023	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Pawan Jhabakh- R1, R11 R13 & R15 Mr. Rajesh Ramanathan- R2- R8, R14

				Mr. Ashok Bannidinni- R10, R17 & R19
11	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr. Srinivasaraju Chitrapu	Ms. K. Sandhya Rani R1 Mr. S Chidambaram, PCS, R3 & R4 Mr. Arpit Shukla R5 & R6

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors	Mr. SP Srinivasan	Mr. NP Vijaykumar- R2
13	Contempt Case (AT) (CH) No. 2/2023 In Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K.Subramani & 3 Ors.	Dr. KS Ravichandran	Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain- R4
14	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	S.K.Ganesan Vs S.Arun & 4 Ors.	Dr. KS Ravichandran	Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain- R5
15	Comp App (AT) (CH) (Ins) No. 185/2023 For Stay IA No. 589/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Limited & 7 Ors. <b>WITH</b>	Mr. Arun C Mohan	
16	Comp App (AT) (CH) (Ins) No. 200/2023 For Stay IA No. 658/2023 For Direction IA No. 826/2023	Reactive Metals of India Pvt. Ltd. & Anr. Vs Southern Power Distribution Company of Telangana Ltd. & 7 Ors. <b>WITH</b>	Mr. Y Suryanarayana	
17	Comp App (AT) (CH) (Ins) No. 228/2023 For Stay IA No. 742/2023 For Urgent Listing IA No. 740/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd.& 7 Ors.	Mr. D Narendar Naik	

18	Comp App (AT) (CH) (Ins) No. 222/2023	Bharat Sanchar Nigam Limited Vs M.S. Viswanathan & Anr.	M/s Ramani & Shanar	Mr. M Krishna Dath- R1
19	Comp App (AT) (CH) (Ins) No.237/2023 For Exemption IA No. 763 & 764/2023 Additional docs. IA No. 762/2023	Ashish Mishra Vs Expat Projects and Development Pvt. Ltd.	M/s PSP Legal Mr. Aditya Parolia	
20	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax) Vs Agrigo Trading Pvt. Ltd & Anr.	Mr. AG Sathyanarayana	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd.  <b>WITH</b>	Mr. T Ravichandran	Mr. Thriyambak J Kannan
22	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
23	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No.547/2023 Status Report IA No. 649/2023	Suresh Elangovan Vs Union Bank of India & Anr.	Mr. Ramasubramaniam Raja	Mr. Varun Srinivasan- R1
24	Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023	Raghuram Hume Pipes Private limited Vs Pankaj Dhanuka & Anr.  <b>WITH</b>	Mr. Rahul Balaji	Ms. Madhupreetha Elangi-R1
25	Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file	Raghuram Hume Pipes Private limited Vs Pankaj Dhanuka & Anr.	Mr. Rahul Balaji	Ms. Madhupreetha Elangi-R1

	IA No. 771/2023 For Stay IA No. 772/2023			
26	TA No. 194/2021 (Comp App (AT) (Ins) No. 469/2021 IA No. 1205, 1206 & 1207/2021)	Income Tax Department Through Deputy Commissioner of Income Tax Vs ILC Industries Ltd & 2 Ors.	Mr. J Narayanaswamy	Mr. Ankur S. Kulkarni- R1
27	Comp App (AT) (CH) (Ins) No. 237/2021 For Stay IA No 499/2021 To Adv. Hg. IA No. 970/2022	Kenstream Ventures LLP Vs Kotak Mahindra Bank & 2 Ors  <b>WITH</b>	Mr. R Sathish Kumar	M/s Ramalinga & Associates- R1 Mr. NP Vijay Kumar-R3
28	Comp. App (AT) (CH) (Ins) No. 241/2021 For Stay IA No 509/2021 To Adv. Hg. IA No. 972/2022	Puravankara Ltd Vs Kotak Mahindra Bank Ltd & 2 Ors	Mr. R Sathish Kumar	M/s Ramalinga & Associates - R1 Mr. NP Vijay Kumar-R3
29	Comp App (AT) (CH) No. 8/2022 For Condone Delay IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 2 Ors	Mr. Manuel Anand	M/s Gupta & Ravi - R1-R3
30	Comp App (AT) (CH) (Ins) No. 41/2022 For Delay IA No. 85/2022, For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd  <b>WITH</b>	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
31	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No.904/2022 For Vacate the Stay IA No. 1122/2022	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Mr. Adarsh Mohandas	Mr. B Dhanaraj

	To Adv. Hg IA No. 283, 965/2022& 206/2023	<b>WITH</b>		
32	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No. 187/2022 Leave to file IANo.188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022& 205/2023	K.Bapaiah Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
33	Comp App (AT) (CH) (Ins) No. 80/2022 For Condone Delay IA No. 162/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	Mr. K Sureshkumar	Mr. Sanjay Nair Ms. Janani Shankar
34	Comp App (AT) (CH) (Ins) No. 226/2022 For Condone Delay IA No. 484/2022 & 203/2023	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt. Ltd	Mr. Kumarpal R. Chopra	Mr. Alluri Krishnan Raju
35	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C & Anr <b>WITH</b>	Mr. Pawan Jabakh	Ms Jayanthi K Shah-R1
36	Comp App (AT) (CH) (Ins) No. 295/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah- R1 Mr. S Ramesh- R2
37	Comp App (AT) (CH) (Ins) No. 330/2022 Urgent Hearing IA No. 728/2023	Mr. Sethuraman Mahadevan & 183 Ors Vs Ozone Urbana Infra Developers Pvt Ltd.	Mr. P Raj Kumar Jhabakh	Mr. B Vikramerasamy

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500